

**FORM II**  
**APPLICATION FORM FOR PRADHAN MANTRI GARIB KALYAN DEPOSIT SCHEME, 2016**

Application No. \_\_\_\_\_

Bank: ..... Branch: .....

Applicant(s) name(s) [in block letters]

Name	Date of Birth (DD/MM/YYYY)	Gender	PAN

Communication address of the applicant:

		City:	State:	Pin Code:
Telephones No.	Email:	Mobile No.		

Amount of Deposit: ₹.....(Rupees ..... only)

Mode of subscription: [ ] Cash [ ] Cheque or DD [ ] Electronic Transfer  
 Cheque/DD No..... dated ...../...../..... drawn on (Bank/branch) .....  
 ..... for (Amount) ₹ .....  
 (Rupees.....only)

Bank Details (for Redemption payment): Bank name.....  
 Branch.....

Account Number																			
IFSC																			

Particulars of Nominee

Sr. No.	Full name and address of nominee	Date of birth	Relationship with the holder of Bonds Ledger Account

**Note:** Additional information may be provided in the respective form available with the bank/branch.

I have read and understood the details of the scheme and the other information provided for declarants including rights and duties.

Signature/Thumb Impression (Applicant)

DATE: \_\_\_\_\_

Place: \_\_\_\_\_

**Witnesses:** (Only in case of thumb impression the same has to be attested by two witnesses)

Name of 1<sup>st</sup> Witness..... Name of 2<sup>nd</sup> Witness.....

Address..... Address.....

Signature..... Signature.....

**Acknowledgement Receipt for declarant**

Application No. \_\_\_\_\_

Date ...../...../.....

Received from Mr/Mrs/Ms ..... Cash/ Demand Draft/Cheque  
 No./Electronic Transfer/ ..... dated ...../...../..... drawn on (Bank and branch)  
 ..... for ₹ ..... (Rupees.....  
 ..... only) for the acceptance of deposits under *Pradhan Mantri Garib Kalyan*  
*Deposit Scheme, 2016* for a period of four years of the nominal value of ₹.....  
 (Rupees.....only).

Date, Bank stamp and signature of the authorised official of the bank.